

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 337 OF 2016 &
IA NO. 730 OF 2016, IA NOS. 58, 711 & 951 OF 2017
APPEAL NO. 342 OF 2016 &
IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018
APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 and 589 OF 2017
APPEAL NO. 28 OF 2017 & IA NOS. 28 and 30 of 2017
APPEAL NO. 29 OF 2017 & IA NOS. 42 and 44 OF 2017
APPEAL NO. 30 OF 2017 & IA NOS. 755 and 756 OF 2016
APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017
APPEAL NO. 77 OF 2017 & IA NO. 207, 209 and 972 OF 2017 &
IA NO. 1259 OF 2018
APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 and 457 OF 2017
APPEAL NO. 353 OF 2017 & IA NO. 881, 882 and 883 OF 2017
APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 and 1093 OF 2017
APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 and 982 OF 2017
APPEAL NO. 236 of 2018 & IA NOS. 964, 963, 965 and 966 OF 2018
APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 and 1076 OF 2018
APPEAL NO. 299 OF 2018 & IA NOS. 1288 and 1289 OF 2018

Dated: 19th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 337 OF 2016 &
IA NO. 730 OF 2016, IA NOS. 58, 711 & 951 OF 2017

Bharti Airtel Ltd.		Appellant(s)
	Versus		
Maharashtra Electricity Regulatory Commission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishan for R-1	
		Mr. G. Sai Kumar	

Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

**APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 AND
IA NO. 199 OF 2018**

Tata Teleservices (Maharashtra) Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

Mr. K.R. Sasiprabhu
Mr. Gaurav Mitra
Mr. Tushar Bhardwaj
Mr. Rohan Ganpathy for Reliance
Jio Infocomm Ltd.

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

Vodafone Mobile Services Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shamik Bhatt
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumarr
Ms. Shruti Awasthi for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

Idea Cellular Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sudhir Makkar, Sr. Adv.
Mr. Shamik Bhatt
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017

Vodafone India Ltd. **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shamik Bhatt
Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

Telenor (India) Communications Pvt. Ltd. & Anr. **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar

Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Anand
Mr. Kartik Anand
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

**APPEAL NO. 77 OF 2017 & IA NOS. 207, 209 & 972 OF 2017
& IA NO. 1259 OF 2018**

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

Aircel Limited **Appellant(s)**
Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep S. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raghav Pandey

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Tower Vision India Pvt. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018

M/s ASCEND Telecom Infrastructure Pvt. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Chirag Deswal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018

M/s Unity Telecom Infrastructure Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. K. Nanda
Ms. Medha Mukherjee

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar

Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

APPEAL NO. 299 OF 2018 & IA NOS. 1288 and 1289 OF 2018

Airkonnect Networks Pvt. Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Kiran Singh
Mr. Amit Nagar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

Mr. G. Sai Kumar
Mr. S. Sai Kumar
Mr. Krishna Singh
Ms. Shruti Awasthi for R-2

ORDER

Notice has been issued by sub-Division Nandgaon dated 13th March, 2019, taken on record in Appeal No. 77 of 2017. Respondent No. 2, DISCOM is directed to verify and take necessary instructions accordingly.

Heard Mr. Buddy A. Ranganadhan, learned counsel for Appellant.

List these matters for further hearing on **16.04.2019 at 2:30 P.M.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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